

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2820
TO BE ANSWERED ON 17.03.2026**

PROGRESS UNDER PM-ABHIM IN MAHARASHTRA

2820.# SHRI BRIJ LAL:

SHRI ASHOKRAO SHANKARRAO CHAVAN:

SHRI BABUBHAI JESANGBHAI DESAI:

DR. SUMER SINGH SOLANKI:

SHRI MITHLESH KUMAR:

SHRI UJJWAL DEORAO NIKAM:

SHRI NARAYANA KORAGAPPA:

SHRI SUBHASH BARALA:

DR. MEDHA VISHRAM KULKARNI:

DR. PARMAR JASHVANTSINH SALAMSINH:

SHRI LAHAR SINGH SIROYA:

SHRI SADANAND MHALU SHET TANAVADE:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the salient features of the Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM);
- (b) the details of funds sanctioned under the scheme, State/UT-wise;
- (c) the details of the progress made under PM ABHIM scheme, State/UT-wise;
- (d) the features of the Integrated Public Health Labs, Block Public Health Units and Critical Care Blocks established under the scheme including Maharashtra;
- (e) the details of facilities that the proposed Integrated Public Health Laboratories (IPHL) labs and Critical Care Blocks (CCB) are going to provide to the people; and
- (f) the manner in which these facilities are expected to strengthen district level preparedness and critical care capacity in Maharashtra?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (f): Pradhan Mantri- Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has

an outlay of Rs. 64,180 Crores for the scheme period (FY 2021-22 to FY 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action including health research so that the communities are Atmanirbhar in managing such pandemics or health crisis. The measures under the scheme are aimed at strengthening health systems and institutions in order to provide a continuum of care at all levels, namely primary, secondary, and tertiary, as well as preparing health systems to respond effectively to current and future pandemics and disasters.

The objectives of PM-ABHIM are to strengthen public health infrastructure at the primary and secondary levels of care; enhance capacity for disease surveillance, diagnostics, and research for emerging and re-emerging diseases; and develop a resilient health system capable of responding effectively to public health emergencies.

Further, the details regarding the features of IPHLs and CCBs under the CSS component of PM-ABHIM are available in the Operational Guidelines of PM-ABHIM available at the URL given below.

https://mohfw.gov.in/sites/default/files/Operational%20Guideline%20%28CSS%20Component%29_PM-ABHIM.pdf

Under CSS component of the scheme, administrative approvals have been accorded to the States/UTs under PM-ABHIM for 5 years period i.e. FY 2021-22 to FY 2025-26 for an amount of Rs.32,928.82 Crores for construction/ strengthening and establishment of 9519 Building- less SHC-AAMs, 5456 Urban-AAMs, 2151 BPHUs, 744 IPHLs and 621 CCBs at District Hospitals/ Govt. Medical College level.

The State/UT-wise details of Central Release and Expenditure under PM-ABHIM from FY 2022–23 to FY 2024–25 are placed at **Annexure-I**.

The State/UT-wise progress under PM-ABHIM is placed at **Annexure-II**.

Annexure-I

State/UT-wise Central Release and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission from FY 2022-23 to FY 2024-25

(Rs. In Crore)

S. No.	Name of the State/UT	2022-23		2023-24		2024-25	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	1.11	0.00	0.00	0.00	1.05	1.57
2	Andhra Pradesh	15.76	6.25	35.78	28.85	39.07	65.16
3	Arunachal Pradesh	0.10	0.00	8.83	2.25	1.05	2.44
4	Assam	2.26	1.16	91.45	68.45	159.61	177.34
5	Bihar	7.17	0.00	0.00	50.69	15.92	185.61
6	Chandigarh	4.79	1.73	10.38	5.83	5.13	6.34
7	Chattisgarh	1.34	11.01	32.23	19.64	18.63	31.05
8	Dadra & Nagar Haveli and Daman & Diu	0.24	0.00	0.28	0.21	0.53	0.51
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	0.06	0.00	3.75	0.00	0.10	0.21
11	Gujarat	29.54	32.24	46.04	56.13	79.38	146.63
12	Haryana	1.31	0.00	17.67	16.63	36.00	88.63
13	Himachal Pradesh	28.05	9.98	15.69	15.27	44.81	52.92
14	Jammu & Kashmir	1.00	0.00	44.01	36.67	60.44	63.71
15	Jharkhand	183.04	240.87	102.27	454.05	65.27	289.16
16	Karnataka	37.10	18.75	100.57	104.47	118.91	198.19
17	Kerala	24.89	4.72	0.00	36.66	24.58	36.15
18	Ladakh	0.00	0.00	0.62	0.31	0.62	0.62
19	Lakshadweep	0.63	0.00	0.00	0.07	0.00	0.51
20	Madhya Pradesh	98.70	99.43	228.52	300.93	63.19	295.14
21	Maharashtra	4.07	0.00	31.76	34.47	65.48	86.82
22	Manipur	10.92	4.56	13.78	16.89	5.74	21.20
23	Meghalaya	43.28	8.80	4.42	28.02	10.50	27.34
24	Mizoram	1.52	0.27	4.52	1.32	3.82	7.27
25	Nagaland	0.08	0.00	4.42	0.60	0.00	1.71
26	Odisha	211.46	258.55	171.58	423.43	149.05	248.42
27	Puducherry	0.19	0.62	2.67	2.88	2.50	4.28
28	Punjab	24.16	0.00	0.00	2.07	8.92	45.33
29	Rajasthan	83.59	108.50	173.06	280.43	157.76	262.93
30	Sikkim	0.75	0.26	3.88	2.05	1.67	3.74
31	Tamil Nadu	150.42	183.35	279.36	389.37	224.99	512.33
32	Telangana	53.88	83.75	95.21	141.73	208.82	348.04
33	Tripura	0.90	0.38	2.48	1.43	2.12	2.94

34	Uttar Pradesh	173.71	254.04	247.96	252.69	400.95	544.74
35	Uttarakhand	32.31	1.60	0.00	16.35	26.89	31.07
36	West Bengal	0.00	9.75	30.91	49.78	78.40	92.35

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.

I. Building less-AAM (Sub-Centers – Ayushman Arogya Mandir)

S. No.	States	Units Approved
1	Rajasthan	1112
2	Jharkhand	893
3	Manipur	64
4	Uttar Pradesh	1670
5	Assam	768
6	Odisha	604
7	West Bengal	385
8	Meghalaya	251
9	Bihar	2546
10	Andhra Pradesh	696
11	Karnataka	530
	Total	9519

II. Urban- AAM (U-HWC)

S. No.	State / UT	Units Approved
1	Andhra Pradesh	45
2	Chandigarh	19
3	DNH & DD	4
4	Gujarat	410
5	Mizoram	1
6	Odisha	140
7	Tamil Nadu	708
8	Telangana	500
9	Karnataka	817
10	Puducherry	32
11	Jammu & Kashmir	79
12	Rajasthan	639
13	Uttar Pradesh	674
14	Himachal Pradesh	38
15	Delhi	1139
16	A & N Islands	4
17	Manipur	3
18	West Bengal	204
	Total	5456

III. Block Public Health Units (BPHUs)

S. No	State / UT	Units Approved
1	Chhattisgarh	91
2	Jammu & Kashmir	287
3	Madhya Pradesh	196
4	Rajasthan	184
5	Odisha	197
6	Uttarakhand	78
7	Uttar Pradesh	515
8	Himachal Pradesh	73
9	Assam	207
10	Jharkhand	165
11	Bihar	158
	TOTAL	2151

IV. Integrated Public Health Labs (IPHLs)

S. No.	State / UT	Units Approved
1	A & N Islands	3
2	Andhra Pradesh	26
3	Bihar	38
4	Chandigarh	1
5	Chhattisgarh	28
6	DNH & DD	3
7	Delhi	11
8	Goa	2
9	Haryana	22
10	Jammu & Kashmir	20
11	Karnataka	31
12	Ladakh	2
13	Lakshadweep	1
14	Madhya Pradesh	55
15	Manipur	15
16	Meghalaya	10
17	Nagaland	11
18	Puducherry	4
19	Punjab	22
20	Rajasthan	33
21	Sikkim	3
22	Tamil Nadu	38
23	Telangana	33
24	Tripura	7
25	Maharashtra	36
26	Himachal Pradesh	12
27	Mizoram	10
28	Uttar Pradesh	75
29	Kerala	14
30	Gujarat	33
31	West Bengal	23
32	Odisha	30
33	Jharkhand	24
34	Assam	33
35	Arunachal Pradesh	22
36	Uttarakhand	13
	Total	744

V. Critical Care Hospital Block (CCBs)

S. No.	State / UT	Units Approved
1	Andhra Pradesh	24
2	Bihar	38
3	DNH & DD	1
4	Madhya Pradesh	50
5	Maharashtra	36
6	Manipur	2
7	Meghalaya	3
8	Mizoram	1
9	Nagaland	1
10	Punjab	22
11	Rajasthan	33
12	Sikkim	1
13	Tamil Nadu	37
14	Tripura	1
15	Telangana	31
16	Chhattisgarh	23
17	Jharkhand	23
18	West Bengal	22
19	Jammu & Kashmir	10
20	Karnataka	34
21	Himachal Pradesh	8
22	Gujarat	32
23	Uttar Pradesh	74
24	Odisha	28
25	Uttarakhand	5
26	Puducherry	4
27	Kerala	14
28	Assam	27
29	Haryana	22
30	A & N Islands	1
31	Arunachal Pradesh	1
32	Chandigarh	1
33	Delhi	9
34	Goa	2
	Total	621